THE MINISTER OF PARLIAMENT-ARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I second the motion.

अध्यक्ष महोदय : प्रस्ताव प्रस्तुत हुआ :

''श्री जी० एत० ढिल्लों को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चूना जाये।"

Motion moved

"That Shri G. S. Dhillon, a member of this House, be chosen as the Speaker of this House."

ग्रव्यक्ष महोदय : श्री यशवंतराव चव्हा ए अब वह प्रस्ताव प्रस्तुत कर सकते हैं जोकि उनके नाम में है।

Shri Y. B. Chavan may now move the motion standing in his name ... (Interruptions.)

THE MINISTER OF FINANCE (SHRI YASHWANTRAO CHAVAN) : As it is the same, I do not deem it necessary to move it.

श्री ग्रटल बिहारी वाजपेयी (ग्वालियर) : सभापति महोदय, प्रक्रिया के नियमों के अनुसार यदि एक ही आशय के प्रस्ताव हों तो उनमें से एहला प्रस्ताव लिया जाता है और शेष गृहीत समफ लिए जाते हैं। लेकिन अभी आपने श्री यशवंतराव चव्हाएा को इस वात की अनुमति दी कि वे उसी ग्राशय का दूसरा प्रस्ताव रख सकें। मैं जानना चाहता हुं क्या प्रक्तिया के नियमों में परिवर्तन किया गया है या किसी नयी परिपाटी का पालन किया जा रहा है ?

श्रध्यक्ष महोदय : कोई परिवर्तन नहीं किया गया हैं। नियमों में यह है कि जितने भी प्रस्ताव यहाँ पर उपस्थित करने के लिए आये हों उन के सम्वन्ध में मैं कहूंगा कि वे उपस्थित किये जायें अब चव्हारा साहब चूंकि स्वयं अपना प्रस्ताव उपस्थित नहीं करना चाहते है इसलिए ग्रब वह प्रश्न ही नहीं उठता है।

ग्रव मैं उस प्रस्ताव को आपके मत के लिए उपस्थित करता हैं जोकि श्रीमती इन्दिरा गांधी ने रखा है और जिसका अनुमोदन श्री राज बहादूर ने किया है।

Now, the first motion moved by Shrimati Indira Gandhi will be put to the vote of the House. The question is :

"That Shri G. S. Dhillon, a member of this House, be chosen as the Speaker of this House."

The motion was adopted.

MR. SPEAKER : The motion is unanimously adopted.

मैं घोष एा करता हं कि श्री जी० एस० ढिल्लों विधिवत इस सभा के ग्रध्यक्ष निर्वाचित हए हैं।

ग्रब मैं वड़े हर्ष के साथ श्री दिल्लों को अध्यक्ष पीठ पर ग्रासीन होने के लिए ग्रामंत्रित करता हं ।

I declare that Shri G. S. Dhillon is duly elected as the Speaker of this House. Now, I have great pleasure in inviting Shri G. S. Dhillon to occupy the Chair.

[Shri G. S. Dhillon was conducted to the Chair by the Prime Minister (Shrimati Indira Gandhi) and Shri A. K. Gopalan].

11.28 hrs.

FELICITATIONS TO THE SPEAKER

[Mr. Speaker (Shri G. S. Dhillon) in the Chair]

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLAN-NING AND MINISTER OF INFORMA-TION AND BROADCASTING (SHRI-MATI INDIRA GANDHI) : It is a privilege, as Leader of the House, to offer felicitations to the Speaker, Shri Dhillon.

I am sure that every fellow-Member of the New Lok Sabha, irrespective of party affiliation, will join me in assuring Shri Dhillon of the fullest co-operation in maintaining the honour and high traditions of the House.

In electing Shri Dhillon, we are not merely following the convention that the Speaker should be re-elected. We are expressing our regard for a person of great conscientiousness and courtesy.

The last two years in the House could hardly be called placid. There were storms, big and small, difficult constitutional issues, battles of procedure, some points of order threatening disorder. Shri Dhillon steered the House ably through all these troubles, always upholding the basic principles of parliamentary conduct, never losing the affability and candour, which are characteristic of him.

Students of constitutional history are aware that in the long conflict between Parliament and monarch, the Speaker was the spokesman of the citizenry. When the supremacy of Parliament was established, he became the symbol and respository of self-restraint which is the basis of selfgovernment. So, when we obey the Speaker, we are obeying a part of our own conscience.

In our own national life, the Speaker has been accorded an eminent position. By his temperament and personal qualities, Shri Dhillon is worthy of his office.

Mr. Speaker, I offer you greetings and good wishes. We know that your Chair is not one of roses. It will be the endeavour of this house not to make it one of thorns.

SHRI A. K. GOPALAN (Palghat): Mr. Speaker, Sir, let me first of all congratulate you on your re-election to this august office for the second time.

With your permission I would like to point out to you the new situation that has arisen after the recent elections. The ruling Congress Party has been returned with an overwhelming majority in this House and naturally, there will be a tendency to ignore the opposition and browbeat the opposition also. But apart from this obvious fact, there is another important phenomenon which I would like to point out to you. The ruling party has got a majority with the support of some of the opposition parties. So also, many members of the opposition parties who are here had been elected with the support of the ruling party. I do not know whether anywhere the opposition has helped in organising the ruling party and the ruling party has organised the opposition. I do not know whether there is any such case. There is an over-lapping of the roles of the ruling party and that of the opposition parties and so there is a consequent sharing of the roles between the ruling party and the so-called opposition parties. In such a situation it is for you, Sir, to decide who represents the real voice, the dissentient voice in the House and who in fact is the real opposition. I hope you will be careful enough to ensure that the real opposition gets its proper share of opportunity and right to raise the grievances of the people in the country.

In this connection, I hope you will excuse me when I say that, as far as we are concerned, our experience in the last Parliament has not been very happy. Very often when the problems of the working people, the economically and socially exploited and oppressed people have been taken up they have been rejected sometimes on the basis of technicalities of rules. The narrow interpretation of rules and other technicalities have been used to suppress the ventilation of the grievances of the workers. the peasants and the toiling masses. We hope that hereafter you will be more fair or over-fair in using your discretionary powers under the rules than you were before.

In the end, I promise you that you will have the fullest support from my Group in conducting the proceedings.

डा॰ गोबिन्ध दास (जवलपुर) : ग्रध्यक्ष महोदय, ग्राप के इस सर्वमत से चुनाव के लिए मैं ग्राप को हृदय से वधाई देता हूं। इसके पहले भी ग्रांप इस सदन के सर्व मत से ही अध्यक्ष चुने गये थे। ग्रापने जिस योग्यता ग्रौर निष्पक्षता के साथ सदन के कार्य का संचालन किया वह प्रधान कारएा है जिस की वजह से ग्राप फिर सर्व-मत से इस सदन के अध्यक्ष चुने गये हैं। सर्व-मत से ग्राध्यक्ष चुने जाने पर जिम्मेदारियां ग्रौर बढ जाती हैं।

मुफे वह दिन याद है जब सन् 1925 में इस सदन के अध्यक्ष थे ब्रिटिश गवर्नमेंट ढारा नामजद किये हुए सर फेडरिक व्हाइट/हमने 1925 में श्री विट्ठलभाई पटेल को खड़ा किया था इस पद के लिए। उनके खिलाफ खड़े हुए दीवान वहादुर टी रंगाचारी/श्री बिट्ठल-भाई पटेल शो 58 मत मिले थे और श्री

Felicitations

[डा० गोविन्द दास]

रंगाचारी को 56 मत मिले थे। इस प्रकार केवल दो मतों से श्री विट्ठलभाई का चुनाव हुग्रा था। इतिहास फिर से दोहराया गया और सन् 1934 में हमने श्री सावलंकर जी को खड़ा किया इस सदन की ग्रध्यक्षता के लिए। उनके खिलाफ खड़े हुए सर कावसजी जहाँगीर ग्रीर कावसजी जहाँगीर की हार भी दो ही मतों से हुई। दो वार हम यह बात देख चुके हैं।

इस के बाद हमने उन सब ग्रध्यक्षों को देखा है जो समय समय पर इस सदन के अध्यक्ष होते रहे हैं।

इस सदन का नियन्त्र ग कुछ समय पहले बडा कठिन हो गया था। मैंने दुनिया के लग-भग सब देशों को देखा हैं और वहां की इस प्रकार की सभात्रों को देखा है, लेकिन जिस प्रकार का हो-हल्ला हमारे यहां मचना आरम्भ हम्रा वैसा हो-हल्ला कम से कम मैं ने दूनियां के किसी देश में किसी सभा में नहीं देखा। उस समय भी आप अपना नियन्त्र रख सके और उस नियन्त्ररण के काररण ग्राप इस सदन की कार्रवाई को चला सके। इस सदन के नियन्त्र ए के साथ साथ उससे ग्रधिक ग्राप को अपने पर नियन्त्र रखना है। अपना नियन्त्र मानव जीवन में सब से कठिन बात होती है । मनूष्य इस बात का प्रयत्न करता है कि वह दूसरों पर नियन्त्रएा रखें लेकिन वह ग्रपने पर नियन्त्रएा नहीं रखता । इसलिए मुभे इस बात का विश्वास है कि ग्राप इस सदन के नियन्त्र रा के साथ ग्रपने पर भी नियन्त्र रा रखेंगे और इस सदन की कार्रवाई अब फिर उसी मर्यादा के साथ चलेगी जिस प्रकार उसको चलना चाहिए।

ग्रन्त में मैं फिर ग्राप को हृदय से वधाई देता हूं।

SHRI K. MANOHARAN (Madras North); Mr. Speaker, Sir, on behalf of the D.M.K. Party in Parliament, I take this opportunity to congratulate and facilitate you on your unanimous choice as the presiding deity of this august body. This is the second time that you are adorning the Chair, the highest office of the country. You being the lynchpin of parliamentary democracy had been an effective instrument for the successful functioning of the parliamentary democracy. Once you are elected as the Speaker, you become a nonparty man. You are neither a man of the Government nor a man of the Opposition. But you are a man of the entire House.

The qualities of the Speaker are wellknown. The first and the foremost quality of the Speaker is the impartiality and independence which I am sure you have in abundance. A sense of humour is a part of the mental equipment of the Speaker. You have proved yourself in the past that you are a man with a sense of humour and through humour you have kept the House ip order.

If I am not mistaken and misunderstood, let me say that you should have patience, courtesy and consideration. After the landslide victory in this country of a particular party in power and the complete demolition of certain political parties which are reactionaries in this country, with due regard to Shri Piloo Mody for the debacle, the complexion and the composition of the House has been completely changed. The ruling party not only has a comfortable and absolute majority but it has a two-thirds majority which I am sure will provide stability as well as endurance throughout the country.

So far as the Opposition is concerned, I am sorry to state that there is no fullfledged Opposition now which could function in this House. More than 350 Members belong to the ruling party. Here, there are some groups. The topmost group is led by my hon. friend Mr. A. K. Gopalan, their number being only 25. The second group is the C.P.I. which has 23 Members and the third group is the D.M.K. with 23 Members I doubt very much whether there is any fullfledged Opposition here to function. So, my request to you is that your affection and consideration must be shown towards those weakest sections of the House and for those Members who cannot catch your eye.

I think, it might be a healthy trend or might not be a healthy trend because the Opposition is very weak. But I am in clire

to believe that the process of consolidation of democratic forces with ideological affiinity has started functioning in this country. The fifth Lok Sabha is the manifestation of that polarisation in which the D.M.K. believes.

Lastly, I can promise you on behalf of the D.M.K. Party in Parliament as has been said in the past also that we will maintain dignity, decency, discipline and decorum in this House. While I say this, this should not be allowed to be one-way traffic by the ruling Party of this Parliament.

And lastly, Sir, I assure you that we will all co-operate with you in conducting the business of this House in a way that is expected of it.

Once again, as Leader of the D.M.K. Group in Parliament, I congratulate you and cheer you up for the noble task that you have undertaken to function in this House.

Thank you.

SHRI INDRAJIT GUPTA (Alipore): Mr. Speaker, on behalf of the CPI Group, it gives me great pleasure to extend our heartiest congratulations and felicitations to you on your elevation for the second time to the august Chair which you occupy. All of us know from our experience in this House for the last few years that the responsibilities of the Speaker are exceedingly difficult to discharge to the satisfaction of everybody cancerned. There are occasions Sir, when Members on this side of the House or on that side, do not feel entirely happy with the way that the Speaker conducts the proceedings and, may be they have grievances which may or may not be justified regarding his impartial conduct of the proceedings. All I wish to say about you, Sir, is that during the last one and a half years or so that we have seen you, we have been convinced that you have tried your utmost, an no human being can do more than that, to be as impartial as it was possible to be...(Interruptions)...though it was not always that all Members were equally satisfied.

Sir, you have invested the Chair with the dignity that it deserves and you have always proved to be, as others before me have said, so even-tempered, so polite and courteous to all members and so patient that, if you do not misunderstand me, there are occasions when your very patience makes some of us impatient. You have a difficult task to perform and I assure you on behalf of our Group that you will have our fullest co-operation in the conduct of business.

Sir, my friend, Mr. Gopalan, made a passing reference to what he considers to be an unprecedented development that some Parties of the Opposition could co-operate with the ruling Party even in the Elections. Well, I don't think it is so very surprising. Sir, because in this House, no more than one occasion, during the last one and a half years, because of an unprecedented situation which had arisen in the country. there were many occasions in this House when many of the Opposition Parties including the Party led by Mr. Gopalan did offer their fullest co-operation to the ruling Party. (Interruptions) That was because those were major issues, policy issues on which these Parties felt it necessary to stand together against those forces which wanted to challenge the very supremacy of this Parliament and that is why we had co-operated. Mr. Gopalan's Party also had co-operated and those forces which tried within this House to wreck the Constitution and undermine the supremacy of this Parliament had to be defeated outside as well. But, I agree with Mr. Gopalan that it is the voice of the toiling people, the exploited and the suppressed which has expressed itself in unmistakable terms in the Elections throuhout the country and I do hope, Sir, that the voice which has been raised in every corner of this land and expressed itself through the ballot box, will also be given the fullest opportunity by you to be heard within the four walls of this House too.

Sir, the Opposition, though reduced in numbers, I think should not be so defeatist, as Mr. Manoharm and Mr. Gopalan tried to make out...

SHRI S. M. BANERJEE (Kanpur) # Quality is better.

SHRI INDRAJIT GUPTA: This Opposition, even though dwindled in numbers, is quite capable of looking after itself. But nevertheless, it will look to you as the custodian of the House to provide your protecting umbrella for our legislators' rights. Because, faced with this steamroller opposite, Sir, occasions no doubt will arise when it will be only you, to whom we can look for protection of our legitimate

[Shri Indrajit Gupta]

rights and I hope that it will be forthcoming.

Finally, if you will permit me, I will say this : I know it is one of your many difficult tasks; it will take a little time for you to recognise all the new faces that are hereall the new Members whom we all heartily welcome on all sides of the House. Particularly, Sir, on behalf of my group, I must express my pleasure and my joy at the very large number of very young men, irrespective of parties, who have been elected and sent to this House by the voters of our country. Irrespective of which party they belong to, there are quite a large number of them present here today. I greet them from the bottom of my heart; and I wish this, though it may be an unconventional thing to wish. We know, in this House, we have often talked about so many different lobbies that are operating, visible or invisible. I wish from the bottom of my heart that a new lobby, a Youth Lobby, cutting across party lines, will come into existence and will function, reflecting in this House the voice of the future generations in whom the destiny of our country rests and whose energies and new consciousness have expressed themselves also very forcefully in this election.

Sir, I do not wish to take more time of the House. I assure you once again of our fullest cooperation with you in seeing that the business of the House is properly conducted. I offer you, once again on behalf of our Group, our heartiest congratulations. Thank you.

श्री ऋटल दिहारी बाजपेयो (ग्वालियर) : मैं भारतीय जन संघ की ग्रोर से और अपनी ग्रोर से भी आपके निर्वाचन पर ग्रापको हार्दिक बधाई देता हूं ; आपका सर्वसम्मत चुनाव इस ' बात का प्रमार्ग है—यदि किसी प्रमार्ग की ग्रावश्यकता हो तो—कि ग्रापको सदन के सभी वर्गों का समान रूप से विश्वास प्राप्त है । आप के निर्वाचन की महिसा ग्रौर भी बढ़ जाती यदि ग्रापके नाम का पर्चा केवल मन्त्रियों द्वारा नहीं ग्रपितु विरोधी दलों के प्रतिनिधियों द्वारा भी दाखिल किया जाता । ग्रगर सत्तारूढ़ दल ग्रापके निर्वाचन के सम्बन्ध में विरोधी दलों को विश्वास में लेने की शालीनता दिखाता तो यह ग्रधिक ग्रच्छा होता ।

केवल सदन में ही नहीं. अध्यक्ष का निर्वाचन बाहर भी निविरोध हो सके, इस तरह की पद्धति डालने की जरूरत है। स्वर्गीय श्री मावलंकर ने जव वह ग्रध्यक्ष थे, तव यह सुफाव रखा था कि एक बार जो सज्जन लोक सभा का अध्यक्ष निर्वाचित कर लिए जायें, उनका बाहर भी युनाव में बिरोध नहीं होना चाहिये। वे निविरोध निर्वाचित हों और सदन में अध्यक्ष का ग्रासन ग्रहरग करें। उस समय उस सूकाव को स्वीकार नहीं किया गया । ग्राज उस पर पुनुविचार करने का वक्त ग्राया है। इसके लिए जरूरी होगा कि सत्तारूढ दल ग्रध्यक्ष को बदलने के लोभ का संवरण करे। इसके लिए यह भी ग्रावश्यक होगा कि एक बार जो ग्रध्यक्ष हो जाए, उसे दूसरे चूनाव में निर्वाचित होने के वाद राज्य पाल बना कर दिल्ली से दूर भेजने का प्रयत्न न किया जाए। जहां तक विरोधी दलों का सब्बन्ध है उन्हें भी यह फैंसला करना होगा कि यदि ग्रध्यक्ष निर्दलीय उम्मीदवार के रूप में चुनाव में खड़ा हो, तो उसका विरोध नही किया जाना चाहिये। लोकतन्त्र में स्वस्थ परम्परायें विकसित करना आवश्यक है। इस दिशा में जितना प्रयत्न होना चाहिए था, वह हमने नहीं किया हैं।

ग्रध्यक्ष महोदय ग्रभी सेठ गोबिन्द दास ने इस सारी कार्यवाही में इतिहास का पुट मिलाने का प्रयत्न किया । उन्होंने स्वर्गीय श्री बिट्ठल-भाई पटेल का स्मरएा दिलाया । हमने स्वर्गीय पटेल का चित्र इस सदन में लगा रखा है । वह केवल सदन की शोभा बढ़ाने के लिए नहीं है । हमारा प्रत्येक ग्राचरएा, ग्रौर विशेषकर ग्रध्यक्ष का प्रत्येक पग, स्वर्गीय पटेल की बुद्धिमत्ता, निर्भीकता, निष्पक्षता ग्रौर हढ़ता से प्रेरित हो कर चले, इस वात की ग्रावश्यकता है ।

भारत सबसे बड़ा लोकतन्त्र है। यह सदन

to the Speaker

भारतीय जनता का सर्वोच्च प्रातिनिधिक सगठन है। स्वामाविक है कि यह सदन जन-भावनाओ को प्रनिबिस्बित करने का एक सबल और सक्षम माध्यम सिद्ध हो। यह भी झावब्यक है कि इस सदन के द्वारा शान्तिपूर्शा आधिक ध्रौर सामाजिक परिवर्तन की प्रक्रिया को बल दिया जा सके।

प्रध्यक्ष के नाने आप को इस सदन की गरिमा वी रक्षा करनी है। इस सदन के प्रधि-कारो का सरक्षण करना है। इस सदन के सदन्यों के प्रविकारो का भी वचाव करना ग्राप का दायित्व बन गया है। हमे विश्वास है कि ग्राप के नेनत्य में यह सदन भारतीय जनता के प्रति अपनी जिम्मेदारी को एरा कर सकेगा। ग्रान्थक्ष के लिए नता यह जरूरी है कि बह सउन की मर्याटा बनाये रखे, बहाँ यह भी ग्रावधार्क है कि बह जनता ही व्यथा को नाणी न्ने के लिए सदम्यों को अयसर प्रदान करे। ज्वलन प्रध्नों पर यह राइन देख की मनो-भाउनाओं का सच्चा प्रतिबिम्ब बन सके इस रूप में इस सदन को विकर्मिन करना ग्रावध्यक है।

कुद्ध पूर्ववक्ताम्रो ने इस ओर सकेत किया कि मभ्यावधि नुनावो ने इस सदन का स्वरूप वदन दिया है। प्रतिपक्ष सल्या मे कम हो गया है। हमारे सामने एक भारी-भरकम प्रचड बहमन विराजमान है। इस बात की ग्राञका है कि यह बहुमन निरवुश हो जाये। इस बात का भय है कि सररार स्वच्छाचार के मार्ग पर चल उस समय बापको उनपर अंकुश लगाना होगा और हमे भी मदद देनी होगी कि हम भी उन थोडा ब्रेग लगा सके। प्रधान मन्त्री और उनकी पार्टी इस चुनाव मे माइनारिटीज के अलमबर्दार बन कर खडी थी। लेकिन इस सदन में मगर माइनारिटी मों किसी स खतरा है, तो बह प्रधान मन्त्री और उनकी पार्टी से है।

मध्यक्ष महोदय, स्वामाविक है कि संख्या में कम होने पर भी प्रतिपक्ष को बाद-बिवाद प्रारम्भ करने, जनता के जीवन से सम्बन्धि प्रग्नो को उठाने भौर ससदीय मर्यादाभों 8 भीतर रह कर ग्रपने दाथित्व का निर्वाह क का अवमर दिया जाये । ग्राप एक बार ध्रष्टण्ध रह नुके है भौर भापनो म्मरण होगा कि सद की मर्यादा बनाये रखने मे हमने आपको पूर महयोग दिया । उमी सहयोग को हम दोहराना भाहते है भौर विश्वास करते है कि सब के महयोग से यह मदन मर्यादाभ्रों का पालन करते हुए जनता के प्रति भ्रपनी जिम्मेदारी का निर्वाह कर मकेगा ।

एक बार फिर मैं आपका हार्दिक अभि-नन्दन करता ह और आपकी सफलता के लिए द्युभकामनाये न्यक्त नरता हा धन्यवाद।

SHRI SHYAMNANDAN **MISHRA** (Begusarai) Mi Speaker, on behalf of my party it is my privilege to welcome you to this high office and also to offer our sincerest congratulations on your assuming this onerous responsibility, but, may I say that the very dignity of the occasion, to an extent, has been marred by the fact that there has not been prior consultation with the opposition in the matter of election of the Speaker? This has been the practice in other developed comments, that there are always prior consultations with the Members of the Opposition, so far as the position of the Speaker is concerned That this has not been done in this House shows that probably the ruling party believes as t does, in some way, in committed Speaker, just as it does believe in a committed judiciary and in a committed civil service I hope that you will not accept even the icinotest implication of having been proposed only by the Members of the ruling party

The fact that you have been elected for the second time shows that we are very keen in this country to follow the tradition that prevails in other countries of having a continuing, or as it is also called, a permanent Speaker I hope that this practice would be continued to be followed in future

This point has been emphasized by many hon Members that this House is slightly i different House from what it happened to be

Telicitations

[Shri Shyamnandan Mishia]

the past If it pleases you, I might say 191at it is a dismally different House from othat it us ed to be in the past, but although is Opposition is weaker in corpus, let me ssure you that it would not be found weaker spirit, and what the Opposition would ernind of the Chair is not compassion, but fibtice and fairness in treatment.

The other thing which ought to be mphasized on this occasion, and I would get failing in my duty if I did not do so, that we would like to assure you our ullest co-operation in preserving the decorum nd dignity of the House and do our part n fulfuling this task. We have elected you with the fullest confidence that you will do out on part, because the authority of the speaker to Fig mind is exailly proportional o the impartiality and the objectivity which the brings to bear upon his task.

Since I have known you a little more intimately in I personall. I have full confidence that you will come up to our expectation. We did not have the gool forfune of functioning under you in the previou House but we have known you butside and we have all hope and confidence that ou would try to uphoid the dignity of the House and the authority for the Chair as as expected of you.

Finally, we would be happ the are allowed opportunities to attack every excess and corruption of power, to attack every waste of funds and to attack all attempts to take away from the purviex, control and criticism of Parliament certain activities of the Groteroment, but we will be sorry, not only sorry but a little politch resentful, if we do not get thiss opportunities, and it in that proces there are certain stresses and strains created. I think the blame should not be squarely placed on us

12 00 hrs.

With these words, Mr Speaker I would gain assure you of our fullest co-operation We offer you our sincere greetings on this apply occasion

DR G S MELKOTF (Hyderabad) Speaker, Sir, on behalt of the Telana Praja Samiti Members of the Lok hi, I have the pleasure and privilege of oming you to this august Office. Some

of us have known you during the past two or three years as a man of jovial temperament who showed at the same time firmness in dealing with turbulent elements in this House The past two years have shown to the people at large to what extent Parhament could go in the wrong manner Oftentimes they resented what was happening in the House On behalf of the Samuti, we have taken note of this and, therefore, we shall try our best to maintain the highest traditions of democracy anđ whenever occasions arise and we feel like crossing the floor we have taken an oath before our people to resign from our post and seek re-election. We also intend to bring forward a Bill to that effect in Parliments in the very mean fature

Apart from that, may I say that ours is a small State group which his won ter seats out of fourteen mainst the ruling Congress In the past the Opposition Members as well as Me the sion the Government were cen very stoutly supporting our demand for a separate Statchood. It is in that context particularly that we have not cursclyes, elected to this House. We shall try our best to press up this matter. May Lassare you on behalf of my party that we shall do our best to maintain decency and decorum in this House and cooperate with you in every measure that is brought before this Parliament May I also wish all those prople who have been elected and give them our hearty greetings on being elected to this House On our behall may I assure you that we shall co-operate with you. As a small group, oftentimes we may not be able to catch your eye. We expect you to help us with adequate time to speak particularly when we have got to deal with problems of our State We hope to be able to catch your eye sufficiently so that we can express our feelings adequately

SHRI P K DEO (Kalahandi) Mr Speaker, I deem it my pleasant duty to congratulate you on behalf of the Swatantra Party in Parliament on your elevation to this high office which you held with distinction in the last Lok Sabha. In the context of the composition of the present Lok Sabha, the responsibilities on your shoulders have become heavier. I request you to see that the sapling of democracy takes firm root in this country and also to see that the

Constitution by which we swore the other day and the fundamental rights enshrined therein are upheld in this House. It is borne out by facts that in spite of priding by the ruling party that they had been given an absolute majority, they have got only 43 per cent of popular votes behind them. It will he a sad day for the country and for parliamentary democracy if the interests and rights on the minorities, however microscopic they may be, are steamrollered by brute majority of the House or by sheer force of numbers hope that the law of the jungle that might is right will not prevail. It will be a great inisfortune if anthmetical permutations and combinations and mathematical computations and numbers are going to decide the destiny of this country.

Sir, I request you that you should pernat a meananeful and purposeful dialogue on all important issues, and the viewpoints of all sections should be properly expressed

I would terrind you of the motto written there-Dharma Click (a Provartiaya for which we all of us have assembled here.

Sit, so far as the Swatantra Party is concorned, I can assure you that we shall play the role of a responsible and constructive Opposition for the common good of the country.

Lasily, I extend our full co-operation to you for conducting the business of the House.

Thank you.

DR. KARNI SINGH (Rikaner) Mr. Speaker, Sir, we the Independents feel privileged to extend to you our warmest congratulations on your election once again as Speaker of this House.

Sir, your unanimous election shows beyond any doubt the great respect and esteem that you are held in by all sections of this House. During your last term as Speaker in the last dissolved Parliament, you have not only made yourself most popular through your tact and patience, but you showed to everybody in this House as well putside as the fact that you were known for our fairness and impartiality. During these lections, your desire to contest as a nowrty man was indeed a laudable thing and that showed a healthy precedent that you as our former Speaker wished to set, and I feel happy that in you we have a man of great vision.

to the Speaker

You, Mr. Speaker, are a man of many parts. You have been a sportsman, a freedom-fighter, a farmer; you have travelled widely and you are a man in whom we have complete faith.

I would like to say one thing on this occasion. You are going to preside over a very crucial part of India's history. I would only like to nake an appeal to everybody here as an Independent that now that the dust of the election battle is settling down, it must be the first and foremost duty of all of us in this House to try and work to see that we can remove hunger and poverty, can create employment for all, and that we create a greater and fuller life for our people, and above all, try and build a great India of which we can all be proud.

I would like to make a submission to you, that the question of reverting to ar old precedent, as we had in 1952, 1957 and 1962, that even back-beachers have the opportunity to open the debates, should be considered That should now be started once again. I do not say that on important debates and occasions, the leaders of the various opposition parties according to their number should not get a chance to speak first, but if we are trying to inject socialist thinking in this House, I think even the back-benchers of the ruling party sometimes should get a chance to open a debate as it used to be in 1952 and 1957, and the same should apply to this part of the House also. (Interruption.)

The House is truly fortunate to have you as our Speaker, and I can assure you on beha's of many of us, Independents, that we will do our very best to see that your task is made simpler.

SHRI TRIDIB CHOUDHURI (Berhampore). Mr. Speaker, Sir, I join my voice to the congratulations and warm felicitations that have been addressed to you from all sections of the House. Many Members have referred to the changed complexion of the House and the massive majority that the ruling party has today after the mid-term elections of this year.

It is natural that the opposition, greatly reduced in strength and in numbers, should

[Shrl Tridib Choudhuri]

feel a little apprehensive. But as one of those who have been privileged to sit in this House from 1952 onwards, I would, with due respect, like to remind my colleagues in the opposition that the strength of the opposition does not depend only on numbers. I would also like to remind the members of the opposition, with due respect again, that it is not as if that the ruling party has always been to blame for not maintaining the norms and rules of the House. The opposition has also its part to play and it would be well to remind ourselves of the fact that the House gets the presiding officer it deserves.

It would not be out of place to recall here the first turbulent incident that occurred in this House nineteen years ago, the famous Nambiar incident when Mr. Mavalankar was in the chair as the Speaker. The then Leader of the House, the tallest Indian then alive, wanted that Shri Nambiar should be named for the rest of the term of Parliament for the certain ebullience that he had shown. I recall with pride and gratitude that the presiding officer of that day, the great Shri Mavalankar, refused to accept the suggestion of the Leader of the House, who commanded an even greater massive majority than the ruling party has today I would like to remind the Leader of the House today, who has worthily succeeded in her father's seat, that the quality of the House depends much on the way that the Leader of the House and the majority party take their admonitions from the Chair, which Pandit Nehru used to do, and this is the way to build up democracy. We hope all sides of the House will follow those traditions and cooperate with you in maintaining the dignity of this sovereign Parliament.

SHRI S. L. SAKSENA (Maharajganj): Sir, I have seen three Speakers in this House—Shri Mavalankar, who presided over the provisional Parliament and the first Lok Sabha, Shri Ananthasayanam Ayyangar and Sardar Hukam Singh. I know what an important contribution the Speaker makes to the success of the working of Parliament. I had not the privilege of serving under you but from what I have heard I am sure you will keep up those traditions.

Sir, you are elected today to be the Speaker of the greatest democracy in this

world. This House represents the greatest democracy of the world and you are its august Speaker. Generally Independent and unattached members do not catch the eye of the Speaker; I hope you will be very carefull to give them proper consideration and protection. It is a historical occasion when you have been elected Speaker to this House.

The Prime Minister has a big majority and I am sure she will use her majority and strength to try to build up a healthy democracy.

With your full co-operation, this House will show how the greatest democracy in the world functions and will become an example to the world of how a great democracy can function successfully.

SHRI M. MUHAMMAD ISMAIL (Manjeri): Mr. Speaker, Sir, I heartily congratulate you on behalf of my party and myself on your unanimous re-election to the office of the Speaker of the House.

Indeed it will not be a flattery or a mere formality but a statement of fact to say that you on many an occassion of strain and stress in the past in the House have been able to maintain equanimity of mind and balanced judgement. Never did you swerve from your sense of humour nor that of impartiality.

Some friends while speaking on this occasion referred to many a subject and one friend pleaded for the minority in the House. How I wish the same gentleman and people like him have some compunction and consideration which they have been advocating in the House for the greater and larger minority in the country. The safeguarding of the interests of the minorities in the House is in your hands. You have always safeguarded their interests and you will continue to do in the same manner. I am sure, the future will be better then the past. I am also sure that you will add lustre to the high office you have again been called upon to hold.

I once again most heartily congratulate you and wish you all success and happiness

SHRI MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, at the very outset let me congratulate you on your unanimous election as the Speaker of the Lok Sabha,

One of the most significant principles of parliamentary democracy has been that there must be a happy balance between the ruling party on the one side and the forces of the Opposition on the other. I admit that the last elections like a seismic disturbance have completely changed out of recognition the composition of the old Lok Sabha. Therefore, it is all the more necessary that the rights and privileges of the Opposition are safeguarded. I have not the least doubt that with your impartial attitude you will be able to give justice to the Opposition. As one of my hon. colleagues, late Barrister Nath Fai had said, "in elections, parties may come and parties may go but what must survive for all the time is parliamentary democracy and parliamentary institutions." But parliamentary democracy cannot survive on the basis of mere rigid rules. It can survive by the willing acceptance by the Members of Parliament of the democratic norms of our democratic life.

I assure the House on behalf of the Praja Socialist Party that we will see that dignity and decorum of the House is maintained. I am one amongst those Socialists who have come to this House not on the shoulders of other parties and you should rest assured that I will not be one amongst those who will precipitate a crisis in which I and my colleagues will be required to go out of the House on the shoulders of the Marshal.

That will not be the basis of our behaviour. Let me assure you that all democratic norms will be scrupulously observed. In this House let me try to recall what late Pandit Nehru had said at midnight before the dawn of freedom. He said, "at the stroke of the midnight hour when the world sleeps, India will wake up to life and freedom and the soul of a nation long suppressed will find utterance." How relevant are those utterances even to-day. To-day, in this new House, in this Parliament the reconstituted Parliament, the soul of a nation long suppressed must find utterance. There are rules regarding the conduct of the House. But, Sir, let me appeal to you-let the interpretation of the Rules of Procedure and Conduct of Business be made in such a way that these Rules of Procedure and Conduct do not come in the way of real reflection of the will of the people outside. Just as the Constitution can be interpreted in a particular way. So as to help the process of social changes, the Rules of Procedure can also be interpreted in such a manner that they will never become a stumbling block in reflecting through this House the will of the people.

In the end, let me try to tell you very clearly that we, who believe in democratic socialism, will never forget that we belong not to the nebulous Opposition but to the Socialist Opposition. We will always be guided by the basic principle that our attitude will not be determined by the Parties in this House but it will be determined by Socialist policies and programmes. Our attitude will always be programme-oriented and every step taken by us on the floor of this House will always be to further the interests of the democratic socialism to which we have pledged our loyalty for so many years.

I hope, Sir, that in this House, as someone has rightly said, not only the old veterans will get the opportunity to put forward their point of view but your big eye will not miss those who are new-comers and if they have to make a contribution, they will get the opportunity to use the forum of this House to reflect their point of view.

Once again, Sir, I congratulate you on your unanimous election to this highest office of the Parliament.

श्री रामदेव सिंह (महाराजगंज) : इस सदन के पून: एक बार ग्रध्यक्ष चूने जाने पर मैं ग्रापको ग्रपने दल की ओर से बधाई देता हं। जैसा कि वाजपेयी जी ने कहा ग्रच्छा होता कि शासक दल के नेता प्रस्ताव देने से पहले विरोधी दलों के नेतास्रों से विचार-विमर्श कर लेते लेकिन उन्होंने ऐसा करना उचित नहीं समभा। लगता है कि शासक दल को चुनावों में इतनी बडी मेजारिटी मिल गई इसीलिए उन्होंने विरोधी दलों से विचार-विमर्श करना स्वीकार नहीं किया ।...(व्यवधान)...मुभे आपसे यही निवेदन करना है कि प्रजातंत्र में किसी एक दल को अत्यधिक बहमत मिलना प्रजातन्त्र के लिए खतरनाक बात होती है । इस सदन में प्रजातांत्रिक मर्यांदाओं को पालन कराने का ऐतिहासिक उत्तरदायित्व आपके ऊपर गया है । हम आशा करते हैं कि आप इस उत्तरदायित्व को निभाने में समर्थ होंगे।

[श्री राम देव सिंह]

में और मेरे दल के दूसरे सदस्य इस सदन में इस सदन का कार्य संचालन' करने में ग्रापको हर तरह से पूरा सहयोग देंगे। देश में इस समय जो स्थिति पैदा हो गई है वह इस बात को बताती है कि याज प्रजातन्त्र के लिए खतरा है। सत्तारूढ दल की म्राज की नेता जो कि पहले भी सत्तारूढ दल की नेता थीं, उन्होंने पालियामेंट जैसी देश की सर्वोच्च संस्था को विघटित करने जैसे प्रक्न पर भी सदन को विश्वास में नहीं लिया और न ही विरोधी दलों से कोई विचार विगर्श किया-यह इस बात की निशानी है कि सत्तारूढ दल की नेता को प्रजातांत्रिक मर्यादाओं से कोई स्नेह नहीं है। उसी प्रकार इस सदन में सत्तारूढ दल को जो मेजारिटी मिल गई है उसके नशे में वे तमाम प्रजातांत्रिक मर्यादाग्रों को भूला सकते हैं। इनको राह पर तथा प्रजातांत्रिक मर्यादायों के भीतर रखने में यदि कोई एक आदमी समर्थ हो सकता है तो अध्यक्ष महोदय वह आप ही हैं। इस सदन ने वह उत्तरदायित्व ग्रापको दिया है। मैं ग्रापको निर्वाचित होने के उप-लक्ष्य में बधाई देता हूँ और आपसे यह उम्मीद श्रीर श्राशा रखता हँ जैसा गोसाई जी ने कहा है :

प्रभूता पाय काहि मद नाहीं

जब थ्रादमी शासन में आता हैं, जब उसे प्रमुता और सत्ता मिलती है थौर यदि बह सत्ता प्रत्यधिक वहुमत में मिल गई हो तो उस स्थिति में उस पर नशा हो जाने का खतरा होता है— ऐसी बात हमारे शास्त्रों में कही गई है । आप इस सदन के अध्यक्ष हैं, सर्वस्व हैं. हमें आशा है कि ग्राप इस सदन की मर्यांदाओं का पालन करेंगे थ्रौर इस बात को देखेंगे कि विरोघी दलों के सदस्यों को उनके श्रधिकारों से वंचित न रखा जाये । आप उनके श्रधिकारों की हर प्रकार से रखवाली करेंगे । इस आशा के साथ मैं एक बार पुनः श्रापको अपने दल की ग्रोर से बघाई देता है । MR. SPEAKER : I have got in this list the names of three or four more Hon. Members who wish to speak. It is quite a pleasant thing to hear the praises. But, I am more concerned with the advice and the warnings. And, I do hope, the other hon. Members will try to be as brief as possible.

Now, Mr. Rao Birendra Singh.

श्री राव वीरेन्द्र सिंह (महेन्द्रगढ़) स्पीकर साहब, मैं अपनी तरफ से और अपनी विशाल हरियाना पार्टी की तरफ से ग्रापको दिल से मुबारकबाद पेश करता हं । बहत से मेम्बरों को मालूम नहीं, आप तो पंजाब से आते हैं ग्रीर मैं भी पहले पंजाब से ताल्लूक रखता था ।...(व्यवधान)...में सवा लाख ह जिस तरह से पंजाव अकाली दल यहां सवा लाख है। .. (व्यवधान) ... मुझे अकेले मेम्बर विशाल हरियाना पार्टी का न समफ कर ...(व्यबधान)...मेरे बहत से साथी और सपोर्टर उस तरफ भी हैं जो कि वक्त पर इधर आ सकते हैं।...(व्यवधान)...आपका इत्तफाक राय से स्पीकर चुना जाना मेरे लिए बहत खूशी का वायस है। मैंने पंजाब में पांच साल, जब आप वहां की असेम्बली के स्पीक**र** थे, ग्रापके साथ काम किया। मुझे फफ़ है कि मैं पांच साल तक, जिस असेम्बली के आप स्पीकर थे वहां पर वजीर के तौर पर बैस्ता था और मुके अच्छी तरह याद है कि किस तरह से आप अपोजीशन के हबूक की हिफाजत करते थे। ग्राज इस पालियामैंट में अपोजीशन की हालत करीब करीब वैसी ही नाजूक है जैसी उस वनत पंजाव ग्रसेम्बली में हआ करती थी। लेकिन आपके होते हए कभी अपोजीशन ने यह भहसूस नहीं किया कि उनके हबूक को कभी दबाया भी जा सकता है। आप जिस तरह से वजारत को डांट कर रखा करते थे पंजाब की की झरोमबली में, मुझे पूरीं उम्मीद है कि यहां भी ग्राप उसी तरीके से इनको सही रास्ते पर चलायेंगे । आज देश में कूछ नया नकशा है ।

हमारी प्राइम मिनिस्टर साहिबा ने कुछ ऐसी पाइड-पाइपर की धुन बजाई कि हिन्दुस्तान की जनता इसके पीछे चल पडी ग्रौर उसे मालूम नहीं कि उसको कहां ले जाया जायेगा और क्या उनका अन्त होगा। ग्राज अपोजीशन का फर्ज है कि जो जादू हिन्दुस्तान की भोली जनता पर हो गया है उसको ग्रहिस्ता ग्रहिस्ता जाइल करने की कोशिश करें और इसके लिए हमें हर कदम पर ग्रापकी मदद की जरूरत पड़ेगी। मुभे इस बात में कोई शक नहीं कि अपोजीशन को ग्रापसे पूरा तहफ्फूज मिलेगा।

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इन शब्दों के साथ मैं ग्रापको फिर से एक बार अपनी तरफ से जाती तौर पर ग्रौर ग्रपनी पार्टी की तरफ से मुबारकवाद देता हूँ।

SHKI VARKEY GEORGE (Kottayam) : On behalf of the Kerala Congress, I extend to you, Sir, our heartiest congratulations and felicitations. Even though this is the first time our Party is being represented in this House, we are fully aware of the exemplary wanner in which you have conducted the proceedings of the previous Lok Sabha.

On behalf of our Party, I extend you all our support in conducting the proceedings of this House.

श्वी बी॰ घी॰ मौर्य (हापुड़) : श्रद्धे य ग्रध्यक्ष महोदय, इस सदन में इस सर्व-श्रेष्ठ पद के लिए सर्व सम्मति से ग्रांपकी नियुचित हुई, जहां यह इस सत्य की प्रतीक है कि इस सदन के प्रत्येक सदस्य और दल का ग्रापको विश्वास प्राप्त है बहां इस सत्य की सी प्रतीक है कि इस सदन की जननीं, देश की जनता का भी आप को विश्वास प्राप्त है । मेरा आपसे नम्र निवेदन रहेगा कि यह ऐतिहासिक घटना इस देश में घटी है । देश की जनता ने बुद्धिजीवियों ग्रौर श्रमजीवियों ने, जनतन्त्र के के आधार पर समाजवाद की रचना के लिए राष्ट्र नेता श्रीमती इन्दिरा गांधी के नेतृत्व मैं बड़े फैसले लिए/मेरा आपसे नम्र निवेदन रहेगा कि जहां आप इस सदन के दलों के विचारों को सुने वहां जब बहस चले तो जनता से सम्बन्धित बिषयों पर ज्यादा से ज्यादा समय दिया जाये। देखा अक्सर यह गया है कि इस सदन में बहुत ज्यादा समय ऐसी बातों पर चला जाता है जिसका जनता से, देश से और देश के कल्याएग से कम सम्बन्ध होता है ग्रौर व्यक्ति विशेष से ज्यादा सम्बन्ध होता हैं।

मैं आपको अपनी ग्रोर से, अपने दल की ग्रोर से, बधाई देता हुआ ग्रापसे प्रार्थना करूंगा कि इस सदन में सदैव इस बात का ध्यान रक्खा जाय कि इस सदन का बहुमूल्य समय ज्यादा से ज्यादा जनता की समस्याग्रों को हल करके उनकी भलाई पर खर्च हो।

मेरा ग्रापसे यही नम्र निवेदन है।

श्वी एस॰ ए॰ शभीम (श्रीनगर) : ग्रध्यक्ष महोदय, मेरा, झुमार उन चन्द मामूली खुश-किस्मत लोगों में होता है जिन्होंने अपने जहन, जमीर और जबान की ग्राजादी किसी जमात सुपुर्द करने के वजाय अपने पास महफ़ज रक्खा है। इसलिए मैं समफता हूं कि अगर किसी को सबसे ज्यादा आपकी रक्षा की जरूरत है, आप की हिफाजत की जरूरत है तो उन इंडेपेंडेंस को, उन अफराद को है जो जमायती तन्कीह की तहत नहीं, लेकिन अपने जमीर के मुताविक उसकी आवाज के मुताविक ग्रपने खयालात का इजहार करते हैं।

श्रापको जो लोग जग्नते हैं उन्होंने श्रपने तजुर्वे की बिना पर श्राप की तारीफ की श्रोर जो लोग नहीं जानते हैं उन्होंने इस बात की ख्वाहिश का इजहार किया कि श्राप उनके साथ इन्साफ करेंगे। मैं जाती तौर पर श्रापको नहीं जानता हूं, लेकिन मैं श्रपना मुकदमा श्राप के सामने पेश करता हूं—-श्रपना मुकदमा जिसमें श्रापको जज की हैसियत हासिल है। मैं श्रापसे सिर्फ यह तवक्को करूंगा कि श्राप इंसाफ देंगे। श्रफराद को भी उसी तरह इन्साफ देंगे जिस तरह जमातों को इन्साफ देंगे।

MARCH 22, 1971

[श्री एस० ए० शमीम]

कुछ लोगों ने शिकवा किया है कि पालियामेंट का नक्शा बदल गया । पालियामेंट का नक्शा बदलना तो जरूरी था। इसलिए कि मुल्क का नक्शा बदल गया है। मुभे खुशी है पालियामेंट जो इस चेन्ज को रिफ्लेक्ट करती है इस मुल्क में रूनुमा हई है। लेकिन एक बात मैं सरकारी वेंचों पर बैठे हए मेम्बरों से कहना चाहता हं खास तौर से वजीर ग्रालम से और वह यह है कि पालियामेंटी डिमाक़ोसी का खासा यह है कि रूलिगपार्टी रूल्स, इट इज जयोजीशन विहच स्पीक्स । मुके उम्मीद है कि वह अपना फर्ज पूरा करेंगे । मैं यकीन दिलाता है कि रियासती असेम्बली में मैं साज तक वन-मैन अपोजीशन की हैसियत से काम करता ग्राया हं । अगर सारा ग्रपोजीशन भी ग्रपना दम खम खो बैठे तब भी एक आदमी ऐसा पाया जायेगा जो अपोजीशन का रोल अढा करेगा ।

आपका बहुत-बहुत शुक्तिया है।

श्वी शिवकुमार शास्त्री (अलीगढ़) अध्यक्ष महोदय, इस महान सदन में भारतीय फ़ान्ति दल का नाम जीवित रखने का दायित्व इस समय मेरे ऊपर है, ग्रौर मैं ग्रपने दल की ओर से ग्रापके सर्वसम्मत निर्वाचन का ह्रदय से स्वागत करता हूं।

अध्यक्ष महोदय अभी विरोधी पक्ष की त्रोर से अपनी दुर्बलता हर चिन्ता प्रकट की गई, पर जनतंत्र से स्वस्थ्य विकास के लिए विरोधी दल को अपनी दुर्बलता पर चिन्तित होने की आवश्यकतः नहीं है। यह दायित्व तो शासक दल का है कि वह स्वस्थ्य विरोधी दल को कायम रवखे । आप समफते है कि चाहे विरोधी दल के सदस्यों की संख्या नगण्य हो और चाहे इस प्रकार के शिरोधी दल के सदस्यों की संख्या अधिक हो जो सरकार के ग्रब तक के समर्थक रहे हैं। उनकी कुश्ती विरोधी में ही सही - मिली हुई मानी जायेगी। आज इसका कोई महत्व ग्रौर दायित्व विशेष नहीं है। जो स्वास्थ्य विरोधीं दृष्टिकोएा को उपस्थित करे चाहे संख्या में कम ही हों उसका ही विशेष महत्व है।

मैं ग्रपने दल की श्रोर से ग्रापके सर्व-सम्मत निर्वाचन का स्वागत करता हूं ग्रीर आपको वधाई देता हुं।

MR. SPEAKER : I am deeply grateful to the honourable Members for the honour they have bestowed on me by electing me to this high office for another term. I am also grateful for the kind and generous sentiments expressed about me by the Leader of the House, the Leaders of the Opposition Groups and other distinguished friends.

As I take the Chair today, I am reminded of the onerous responsibilities attached to this high office, and yet, if I approach my task ahead with faith and hope, it is not because of any exaggerated notion of my own ability and experience, but because I feel reassured by the generous promises of willing co-operation which I have just received from all sections of this august House.

I take this opportunity to place on record my gratitude to the members of the Fourth Lok Sabha for the co-operation that they gave me in conducting the proceedings amid great strain and stress which the political atmosphere then prevailing caused to every one. But for the sudden dissolution of the House, I should have given expression to my feelings to them personally. I do so now and thank them all for the consideration and goodwill that they showed to me throughout my Speakership of the Fourth Lok Sabha.

Friends, the people of our ancient land have always been known for their tolerant attitude towards differing views, creeds and opinions. It is for us to see that this great national quality fully permeates and enriches the deliberations of this august body, composed as it is of eminent representatives, from all parts of our great land representing diverse shades of opinion.

I need hardly emphasise that discipline, or rather self-discipline, is a prime prerequisite for the smooth and efficient functioning of Parliament. Parliamentary government, it is rightly said, is government by discussion. Here in this House—the Felicitations

symbol of the people's sovereignty and the highest forum of our Nation-every Member has the fullest liberty to express his own views remembering that the liberty of every other Member is also the same. It becomes necessary, therefore, to exercise self-restraint on the contents and the tenor of speeches. In other words, the spirit of mutual goodwill, understanding and respect should dominate the atmosphere, thus keeping it free from acrimony. This in turn calls for a disciplined mind, which will respect the rules and regulations and the well-established conventions of parliamentary conduct and debate. To the extent to which persons holding divergent views, or ideologies, exhibit the qualities of tolerance, 'give and take', and make an effort to understand the differing points of view, to that extent only, parliamentary government stands the chance of being successful

There was a time when the Legislatures could deliberate without being too much in the public eye. Now all is different. With the growing political maturity of our people and rapid development of mass media, more and more people are closely watching our performance in the House-not only the thought-content of what we say, but the actual results we are able to achieve in terms of the common weal, that is, the e-onomic and social welfare of the people. As such it is but proper that all of us in this House should have a live awareness of the needs aspirations of the common man and so conduct our business that the results sustain and promote faith in parliamentary institutions.

Sitting in this Chair, I am today reminded of my illustrious predecessors like Shri Vithalbhai Patel, Shri G. V. Mavalankar and other distinguished Speakers who adorned this Chair and laid high traditions of judicious and impartial conduct of parliamentary business. It shall be m earnest endeavour to live up to this exactin requirement to uphold the dignity, decorum and privileges of this House, and to ensure equal and just treatment to all sections of the House. I am sure that the House will fully co-operate with me in this endeavour.

I am sure that the high sentiments voiced here today by all sections of the House would find fulfilment in their unstinting cooperation to the Chair in conducting the business of the House from day to day in a dignified and purposive atmosphere, free from rancour, with love for all and malice towards none.

May our deliberations be marked by a sense of dedication and service to the cause of the Common man, so that he sees in them an answer to his pressing problems and realises that we are marching forward triumphantly in the war against hunger and want. I thank you again in all humillity for the honour you have done me in electing me as your Speaker.

The House is different in composition with new fears and hopes. I quite visualise new problems and new situations. I am quite adaptable and I assure you that I shall get used and adjusted to the new complexion and the demands of this House very soon. Jai Hind.

12.45 hrs.

MEMBERS SWORN-(Contd.)

Shri Rattanlal Brahman (Darjeeling) Shri Samar Mukherjee (Howrah) Shri Bijoy Krishna Modak (Hooghly) Shri Saroj Mukherjee (Katwa) Shri Robin Sen (Asansol)

MR. SPEAKER Any other hon. Members? No.

The House stands adjourned to meet again half an hour after the President's Address on the 23rd March, that is, tomorrow,

12.48 hrs.

The Lok Sabha then adjourned till halfan-hour after the conclusion of the President's Address on Tuesday, March 23, 1971/Chaitra 2, 1893 (Saka).